

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1641

ANSWERED ON:08.03.2010

GRANT OF FUNDS THROUGH GOVERNMENT AGENCIES UNDER MGNREGS

Tandon Shri Lal Ji

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to provide funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) through any other Government agency instead of directly giving it to Panchayats; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): Under MGNREGA, funds are not released by the Central Government directly to Panchayats. Up to 31-03-2009, funds were released by the Government directly to the districts for implementation of MGNREGA. Ministry of Rural Development, under Section 21(1) of the Act instructed all the States to establish State Employment Guarantee Fund for receiving funds from the Centre. Such funds have so far been set up by 8 State Governments viz. Rajasthan, Uttar Pradesh, Andhra Pradesh, Karnataka, Himachal Pradesh, Orissa, West Bengal and Madhya Pradesh. From 1.4.2009, Central funds to these States have been released in their State Funds. To all the remaining States, funds are released to the districts directly.